NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 84(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: M/s. Sandeep Bansil V/s. M/s. Nexgen manpower Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Nilava Baneyee Advo Cleopendent 1,2,3 1 Praya.

9. Vijaya Singh Advo Salvo Signature

ORDER

None is present on behalf of the petitioner and Respondents 4 & 5.

- Ld. Counsel for the respondents 1 to 3 prays for some more time to file his reply.
 Let the same be filed within 2 days from today.
- To come up on 15.09.2016.

(Ina Malhotra) Member Iudicial

(R.Varadharajan) Member Judicial